

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos. 2147-2148/2022

(Arising out of impugned final judgment and order dated 23-09-2021 in CRLA No. 5335/2007 23-09-2021 in CRLA No. 4674/2007 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KRISHNA KUMAR @ KK & ORS.

Respondent(s)

(FOR ADMISSION and IA No.33494/2022-EXEMPTION FROM FILING O.T.)

Date : 21-03-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat kumar Rai, Adv.
Mr. Ajay kumar Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NEETA SAPRA)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)